

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210
Co.Appeal 308 of 2019

Proceedings under Section 58 & 59 of Co. Act, 2013

IN THE MATTER OF:

Nirav Dhanraj Jhaveri
V/s
MIT-N-MIR Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

None present for Applicant. In the interest of justice, matter stands adjourned.

List for further consideration on 22.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)